

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

Date: 12.12.2011

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LOK SABHA

Thursday, 15th December, 1955.

The Lok Sabha met at Eleven
of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 Noon

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SECOND REPORT

Shri Altekar (North Satara): I beg to present the Forty-second Report of the Committee on Private Members' Bills and Resolutions.

MOTION RE REPORT OF STATES REORGANISATION COMMISSION—Contd.

Mr. Speaker: The House will now proceed with further consideration of the motion moved yesterday that the Report of the States Reorganisation be taken into consideration.

Shri Nesamony was on his legs yesterday. I might remind the hon. Member that he has already taken 15 minutes. He may cut short his remarks. Otherwise, it is difficult to accommodate the large number of Members who want to express their views in this House.

Shri Nesamony (Nagercoil): I represented to the Deputy-Speaker yesterday that the point of view which I am voicing would be voiced by me alone from Travancore-Cochin and that I should be given sufficient time to explain my point of view. I

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will crave the indulgence of the Chair, also to give me an extension of time, if necessary, if the Chair is pleased to do so.

Mr. Speaker: I believe hon. Members from every State wish to lay before the House as fully as possible their view points. But that will not be possible within the time at our disposal. Therefore, he may just be short. He need not drop any of the points but he may cut short his remarks or the arguments.

Shri Nesamony: I was submitting yesterday that the problem of Devikulam and Peermede is a human problem, and nobody has addressed himself to the solution of that problem. I gave instances of repression by the police. I gave the instance of the starting of the High Range Workers' Union, even though the President of the INTUC cancelled its affiliation to the INTUC. I say that this organisation will crop up like mushrooms at every election to break the solidarity of the South India Plantation Workers' Union which vindicated the stand of the TTNC and its objective.

In the two taluks of Devikulam and Peermede, there is only one High School. That was started by the Kannan Devan Hill Products Co., and it is managed by them. There are about 300 boys belonging to the Scheduled Castes and hill tribes who enjoyed all fee concessions up to May 1954. From this year those concessions are denied to these boys. These boys will have to discontinue their studies if these concessions are denied to them. It is a matter of serious import to the 63,000 and odd Scheduled Caste people who inhabit that area because it concerns their next generation. In spite of all the efforts that this Government is making to